



# The Bihar Gazette

## EXTRA ORDINARY

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**30 VAISHAKH 1948 (S)**  
**(NO. PATNA 515) PATNA, WEDNESDAY, 20<sup>TH</sup> MAY 2026**

**HIGH COURT OF JUDICATURE AT PATNA**

Notification  
20<sup>th</sup> May 2026

#### **E-Certified Copy Rules of the High Court of Judicature at Patna, 2026**

**No. (X-01-2026)A.D.(Rules) 427 (R).**—In exercise of the powers conferred under Article 225 and 227 of the Constitution of India, the High Court of Judicature at Patna makes the following amendment in the e-Certified Copy Rules of the High Court of Judicature at Patna, 2026:-

**1. Short Title, Applicability and Commencement.—**

- (i) These Rules shall be called **the e-Certified Copy Rules of the High Court of Judicature at Patna (1<sup>st</sup> Amendment), 2026.**
- (ii) It shall come into force with effect from the date of its publication in the official gazette.

**2. Amendment in sub-rule (v) of the Rule 4 of the e-Certified Copy Rules of the High Court of Judicature at Patna, 2026.**—Sub-rule (v) of the Rule 4 is substituted in the following manner:-

<b>Existing Rule</b>	<b>After substitution</b>
(v) In cases where the digitized record is not available, the electronic application for e-	(v) In cases where the digitized record(s)/document(s) are not available, the Copying Department/

<b>Existing Rule</b>	<b>After substitution</b>
Certified Copy shall be treated as the one for physical Certified Copy and the dealing official shall inform the applicant about the same. The applicant shall deposit the fee for physical Certified Copy as per extant Rules and on failure to deposit the fee, the application shall stand disposed of on expiry of three (03) working days from the date of intimation to the applicant.	Section shall obtain the relevant record(s)/document(s), scan and digitize the same (as the case may be) and take necessary steps including providing the e-Certified Copy to the applicant in light of the e-Certified Copy Rules of the High Court of Judicature at Patna, 2026.

**By order of the Court,**  
**Sd/-Illegible,**  
***Registrar General I/c .***

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